

DIVISION BENCH

O-139

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/88(KB)2021
In
C.A.(CAA)/1236(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2021, 10:30 A.M

Name of the Company	EMAMI REALTY LIMITED & ANR		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Joy Saha, Senior Advocate - For the Petitioners
Mr. Shashi Agarwal, FCA

ORDER

The Ld. Senior Counsel for the Petitioners present.

Heard. Reserved for Orders.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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